

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 105(ND)2009**  
**C. A. NO.**

**CORAM:**

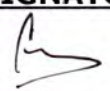



**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

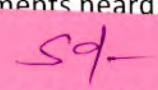
**NAME OF THE COMPANY: M/s. Jhankar Motels Pvt.Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Vivek Malik	Advocate	R-7 & 8	
2.	Mukul Thakur	Advocate	R-7 & 8	
3.	Mr. Ranesh Singh	"	Petitioner } " } " }	
4.	Mr. Sunil Singh	"		
5.	Mr. Rahul Rajput	"		
6.	Narendra M. Sharma	"	Respondent 1 to 6 "do"	
7.	Prachi Gupta	"		

**Order**

Arguments heard. To come for further consideration on 10<sup>th</sup> July 2017

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]